

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST**  
**Central Zonal Bench**  
**Suchna Bhawan, III<sup>rd</sup> Floor, Arera Hills**

**Date: 15<sup>th</sup> September, 2014**

**TIME: 10.30 hrs. to 13.15 hrs.**

**14.00 hrs. to 16.00 hrs.**

**HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER**

**HON'BLE MR. P.S. RAO EXPERT MEMBER**

<b>S.No</b>	<b>Case No</b>	<b>Parties</b>	<b>Counsel for parties</b>	<b>Remarks</b>
<b>FOR HEARING</b>				
1.	Original Application No.312/2014	Vasundhra Vikas Samiti & Ors. Vs. Reliance Telecom Pvt. Ltd. & 2 Ors.	Mr. Shrey Raj Saxena Adv.	
2.	Original Application No. 311/2014 (THC)	Girija Singh Vs. State of M.P.& 3 Ors.		
3.	Original Application No.116/2014 (M.A.No333/2014) (M.A.No341/2014) (M.A.No535/2014)	Bhupendra Gupta S/O Late Dr. Gopal Krishna Gupta Vs. The State of M.P. & 5 Ors.	Mr. Dharmveer Sharma Adv.  Mr. Sachin K. Verma, Adv. 1,2,4,5,6 Mr. Ayush Dev Bajpai, Adv. for R-3 Mr. Shrey Raj Saxena, Adv. Intervener	
<b>For compliance Report</b>				
4.	Original Application No. 35/2013	Aam Janta Vs. State of M.P. & Ors.	Mr. S.P.Tiwari, S.K.Gupta Adv. For Applicants Mr. Sachin K. Verma Adv For R-1,3,4 Mr. Shivendu Joshi, Adv. for R-2 Mr. Ajay Gupta Adv. R-5	
5.	Original Application No. 10/2013	M/S Cox India ltd. Vs M.P Pollution control Board & ors.	Mr. Shivendu Joshi, Adv. for R-1 Mr. Suman Mandal, Adv. for R-2	
6.	Original Application No. 07/2013	Balram Raikwar Vs State of M.P. & Ors.	Mr. Sachin K Verma, Adv. for R-1,2 Mr. Shivendu Joshi, Adv. for R-3 Mr. Sandeep Singh, Adv. for R-5	
7.	Application No. 52/2014	Nawab Khan & 11 Ors. Vs. State of M.P. & 4 Ors.	Mr. Sambhav Sogani Mr. Ajay Gupta, Adv. for R-5 Mr. Shivendu Joshi, Adv. for R 3 & 4	